

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1275
ANSWERED ON:29.07.2003
CORRUPTION IN MCD
LAXMAN GILUWA;SHIVAJI MANE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that corruption in Delhi Municipal Corporation is prevailing on a large scale;
- (b) if so, the facts thereof and the reaction of the Government thereto;
- (c) the number of officers and employees found involved in corruption and terminated during the last three years; and
- (d) the steps taken so far by the Government to stamp out corruption from the Municipal Corporation of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) & (b): There have been isolated cases in which some employees of Municipal Corporation of Delhi were found to have indulged in corrupt practices.
- (c): During the last three years from July, 2000 to June, 2003, there were 14 employees who were dismissed or removed from services or whose services were terminated due to their involvement in corruption cases.
- (d): The measures to remove corruption in the Corporation include bringing more transparency in its functioning.